

Annexure 8

Name of the corporate Debtor: Opto Circuits (India) Ltd.

Date of Commencement of CIRP: 16.11.2022

List of creditors as on: 25.12.2022

List of Operational Creditors (Other than Workmen, Employees and Government dues)

(Amount in INR)

| Sr. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be | Amount of claims not admitted | Amount of claims under verification | Remarks, if any |
|---------|--------------------------------|---------------------------|--------------------|---------------------------|-----------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|-----------------------------|--|-------------------------------|-------------------------------------|------------------------|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | whether related party | % of voting share in CoC | | | | | |
| 1 | E-FRT Aerocean Logistics P Ltd | 09-12-2022 | 80,964 | 80,964 | Operational Creditors | - | - | No | 0% | - | - | - | - | |
| 2 | Kfin Technologies Limited | 13-12-2022 | 5,32,457 | 5,32,457 | | | | | | | | - | - | |
| 3 | CS Parameswar Bhat | 14-12-2022 | 2,65,500 | - | Operational Creditors | - | - | No | 0% | - | - | - | 2,65,500 | clarifications pending |
| 4 | BSE Ltd - Listing Opertions | 16-12-2022 | 50,16,180 | 50,16,180 | | | | | | | | - | - | |
| 5 | Alpha Exim Management Pvt Ltd | 16-12-2022 | 2,54,214 | 2,54,214 | Operational Creditors | - | - | No | 0% | - | - | - | - | |
| 6 | NSE Ltd | 16-12-2022 | 1,12,08,894 | - | Operational Creditors | - | - | No | 0% | - | - | - | 1,12,08,894 | Form B not signed |
| | Total | | 1,73,58,209 | 58,83,815 | | - | - | | 0% | - | - | - | 1,14,74,394 | |

Note 1 : Claims submitted to IRP/RP are verified as per supporting documents submitted and are subject to reconciliation with complete/correct books of accounts/records of the Corporate Debtor yet to be provided by Erstwhile management to IRP/RP